

NOTICE

Date of Publication :05-Mar-2021 Last Date: 18-Mar-2021

Applicants are requested to make payment of deficit charges or remove office objections, as the case may be, on or before last date 18-Mar-2021, to make the Certified Copies ready and if the initial deposited amount in the rejected applications on the ground of non removal of objections or for want of payment of deficit charges, is not taken back on or before 17-Apr-2021, the said amount will be credited to Government and their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Objection/Deficit Charges, if any(Rs.)
1	U-201802148	Adv. Harish R. Pawar for Plaintiff	3411-2018 (3)	50
2	U-201812165	Adv. R.S. Tripathi for Plaintiffs	3169-2006 (5)	200
3	U-201900615	Adv. Gangaji B. Naik	539-2019 (5)	Obj.
4	U-201905698	Adv. Poonam Gupta for Plaintiffs	2323-2011 (5)	Obj.
5	U-201906504	Y & A Legal Adv for Defendant No.3	1642-2019 (5)	100
6	U-201907736	Moin Khan Adv for Plaintiff	2047-2019 (5)	Obj.
7	U-201907842	Khaitan and co.	1787-2012 (5)	600
8	U-201910413	Adv Smt. Meena Dhuri for Defendant	111-2009 (5)	Obj.
9	U-202001408	S. J. Ghogare Adv. for Def.	7834-2004 (7)	600
10	U-202001627	Praveen Elmal (Def. No. 2 in person)	4705-2012 (7)	500
11	U-202002387	Tulshidas M. Gole Adv. for Def. No. 1,3,4 & 7	4187-2008 (7)	50
12	U-202002430	Chandan R. Yadav Adv. for Def.	2737-2016 (7)	300
13	U-202002812	Adv. U. L. Shah for Plaintiffs	2106-2014 (7)	20
14	U-202002907	Satyadev D. Joshi Adv. for Plaintiff	2380-2019 (7)	500
15	U-202100231	Anita Ghai	8315-1996 (7)	1000

NOTICE

Date of Publication :05-Mar-2021 Last Date: 18-Mar-2021

Applicants are requested to make payment of deficit charges or remove office objections, as the case may be, on or before last date 18-Mar-2021, to make the Certified Copies ready and if the initial deposited amount in the rejected applications on the ground of non removal of objections or for want of payment of deficit charges, is not taken back on or before 17-Apr-2021, the said amount will be credited to Government and their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Objection/Deficit Charges, if any(Rs.)
16	U-202100232	Anita Ghai	9417-1989 (7)	
17	U-202100862	Haresh Ghanatra	7488-1983 (7)	1350
18	U-202101282	Nasim Khan	2390-2013 (12)	Obj.
19	O-201803329	MSR & Associates Adv for Plaintiff	1167-2011 (5)	Obj.
20	O-201901323	Adv. Dr. Santosh D. Raje for Plaintiff	2187-2006 (5)	Obj.
21	O-201901324	Adv. Dr. Santosh D. Raje for Plaintiff	2187-2006 (5)	Obj.
22	O-201901325	Adv. Dr. Santosh D. Raje for Plaintiff	2187-2006 (5)	Obj.
23	O-201901326	Adv. Dr. Santosh D. Raje for Plaintiff	2187-2006 (5)	Obj.
24	O-201901329	Adv. Dr. Santosh D. Raje for Plaintiff	3169-2006 (5)	500
25	O-201902551	Adv G B Naik	1583-2019 (5)	Obj.
26	O-202000881	Arun Keruji Chougule (Def. No. 1 in person)	7404-1992 (Record Dept.)	1500